

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2442

ANSWERED ON:06.02.2014

LANDLESS LABOURERS

Das Shri Ram Sundar;Karwariya Shri Kapil Muni

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of landless and homeless farmers/labourers living in the country particularly in the backward rural areas of the country as on date, State/UT-wise;
- (b) the details of the schemes being implemented by the Government to ameliorate their condition, State/UT wise;
- (c) the details of the funds allocated for the said purpose during each of the last three years and the current year including Uttar Pradesh, State/UT-wise;
- (d) whether the Government has reviewed or proposes to review the said schemes/programmes in order to assess the assistance provided to ameliorate the condition of the aforesaid people; and
- (e) if so, the details thereof and if not the reasons therefor? .

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) The Ministry of Rural Development does not maintain details of landless and homeless labourers in the country including backward areas.
- (b) The Ministry of Rural development has been implementing through the state Governments the major porgrammes namely The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihood Mission(NRLM), Indira Awaas Yojana(IAY), Pradhan Mantri Gramin Sadak Yojana (PMGSY), Integrated Watershed Management Programme (IWMP) and NSAP (National Social Assistance Programme) for employment generation, poverty alleviation, housing, rural infrastructure, area development and welfare of the rural poor .to improve their living standards, including landless and homeless households.
- (c) Separate allocation of fund under the rural development programmes is not made for the landless households.
- (d) &(e) Questions do not arise.